

व्यवहार करें, इसके लिए पर्याप्त ट्रेनिंग दी जाती है। हम जो सीआईएसएफ से सलेशन करते हैं, उसके लिए जो हमारी सीआईएसएफ की क्रीम होती है, उसी का सलेशन एयरपोर्ट पर ड्यूटी लगाने के लिए करते हैं। उनको बाद में पूरी ट्रेनिंग दी जाती है, हर तरह की ट्रेनिंग दी जाती है कि उनका कोई भी बिहेवियर ऐसा न हो, जिससे किसी यात्री को कोई असुविधा हो। हम आइंदा भी कोशिश करेंगे कि उनकी ट्रेनिंग और ज्यादा पर्याप्त हो।

**श्री सभापति:** माननीय मंत्री महोदय, इसको कृपया आप देखें। सब माननीय सदस्यों की इस प्रकार की शिकायत है कि व्यवहार में सुधार करने की आवश्यकता है।

**श्री श्रीप्रकाश जायसवाल:** सर, जो आदेश आपने किया है, वह पूरा होगा।

\* 206. [The questioner SHRI KIRPAL PARMAR was absent. For answer vide page 29.]

### Law and order situation in Manipur

\*207. SHRIMATI HEMA MALINI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have institutionalised any concrete measures to ensure that the kind of violent events disturbing peace, law and order situation in the State of Manipur recently, do not occur again; and

(b) if so, the details there of? -

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) A Statement is laid on the Table of the House.

### Statement

(a) and (b) Government is committed to maintain peace and normalcy in Manipur. A unified Headquarters has been established in the State coordinated operations against militants by the Security Forces. Following public demands, Government have appointed a Committee to review the provisions of the Armed Forces (Special Powers) Act. Dialogue has also been initiated with the leaders of 'Apunba Lup' from Manipur.

SHRIMATI HEMA MALINI: Hon. Chairman, Sir, this is a very inane and superficial answer. I am not satisfied with it. Sir, the Minister has admitted

in this House on 17th August that terrorism has connection with drug trafficking, gunrunning, selling forest produce, abducting and kidnapping people for making money. You admitted that the State Government has withdrawn the Armed Forces Act from the city of Imphal against the advice of the Central Government. Even now it continues to be a disturbed area. What do you propose to do to meet your constitutional obligations in this regard, till the Report of the Committee is received after six months?

SHRI S. REGUPATHY: Sir, recently, the Home Minister and the Prime Minister visited Manipur, and our hon. Prime Minister laid the foundation stone at Jiribam for the railway line from Jiribam to Tupul. And also Manipur University is likely to be declared as a Central University. We have also assured them to form a Committee to review the Armed Force Special Power Act. We have given them to give us six months' time to review the Assam Rifles Act. It will be done. After that, we will take proper action.

SHRI LALITBHAI MEHTA: I want to know what the Government proposes to do within these six months. *(Interruptions)*

SHRIMATI HEMA MALINI: Would the hon. Minister let us know what contingency measures are being taken to ensure uninterrupted functioning of educational institutions and general civic life?

SHRI S. REGUPATHY: Now, the law and order situation in Manipur is normal. As far as the educational institutions and other things are concerned... *(Interruptions)* It is under control. The law and order situation in Manipur is now under control. *(Interruptions)*

SHRI RAVI SHANKAR PRASAD: Is the hon. Home Minister agreeing with what his deputy is saying in this House?

SHRI S. REGUPATHY: Some people have asked us to review the Assam Rifles Act. *(Interruptions)*

SHRI RAVI SHANKAR PRASAD: Sir, it is a very serious matter. Does the hon. Home Minister stand by what his deputy is saying about Manipur? *(Interruptions)* Mr. Home Minister, we want to hear you.

THE MINISTER OF HOME AFFAIRS SHRI SHIVRAJ V. PATIL: Sir, may I supplement?

MR. CHAIRMAN: Yes. मंत्री जी, बोलिए। ... (व्यवधान) ... मंत्री जी को बोलने दीजिए।

SHRI SHIVRAJ V. PATIL: Sir, the situation in Manipur is not what it is shown to be. Today, all the educational institutions are working. The University is working and other educational institutions are working. There is no difficulty in carrying goods from one place to other places. This has been done even without putting anybody behind the bars, even without firing a bullet, even without taking any harsh decision against anybody. So, I would like to say that terror is created not only by firing shots, firing bullets, terror is also created by spreading rumours. So, let us not spread rumours. The situation in Manipur is not as bad as it is shown to be. But, if there are any difficulties faced by anybody, it would be the responsibility of this Government as well as the State Government to see that those things which are responsible for them are removed. We have asked the Assam Rifles to withdraw from the Fort. We have declared that University as a Central University. We have started constructing railway line going up to Imphal. We are widening the national highway over there. And, then, we are using our forces in the difficult areas on the borders in order to control terrorist activities over there. So, these are some of the steps which we are taking, and if any more steps are to be taken, we will take them. If any suggestions are given by any hon. Member in this House, we will respect those suggestions and take action according to their suggestions.

श्रीमती सरला माहेश्वरी: सभापति महोदय, एक महिला चार वर्ष से लगातार भूख हड़ताल कर रही है। ... (व्यवधान) ... उसे भूख हड़ताल पर चार वर्ष हो गए हैं।

श्री सभापति: बैठिए ... बैठिए (व्यवधान) ... श्री एस० एस० अहलुवालिया, बोलिए।

SHRI S. S. AHLUWALIA: Sir, the hon. Home Minister has just narrated that the Government has withdrawn the Assam Rifles from the Fort; the University has been declared as a Central University; and some other measures which the Government has taken. Sir, a woman was sitting on fast-unto-death. She was forcibly fed in the hospital. She has a big charter of demands before her. Are you telling the House, and, through this House, the nation, that you have satisfied the aspirations and expectations of the people of Manipur by announcing these measures? Or, are their demands separate?

SHRI SHIVRAJ V. PATIL: I am not saying that all the demands made by the people from Manipur have been satisfied. The hon. Member should not forget that that lady who is on fast, is on fast for years together when their Government was in power. *(Interruptions)* The hon. Member should realise... *(Interruptions)*

SHRI S. S. AHLUWALIA: I am saying that she had been sitting on fast-unto-death for the last four years. The Assam Rifles (Special Powers) Act was not passed in the last four years. The agitation did not start in the last four years. What is the outcome of this agitation?

SHRI SHIVRAJ V. PATIL: Sir, I am replying to the question which the hon. Member has put. That question relates to the lady who is fasting over there. She is fasting there for a long time. I am not saying that all the demands are satisfied. I am not saying that every difficulty has been removed. I am saying that we are in the process of helping the people and understanding the people, considering the demands of the people. We will do that with your help also.

#### **Construction of cantonment in Bhadarwah**

\*208. DR. KARAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been a long pending demand for the construction of a cantonment in Bhadarwah, J&K; and

(b) if so, when this project is likely to be completed?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): (a) The Government has approved establishment of a military station at Bhadarwah in Doda district of Jammu and Kashmir.

(b) The project is likely to be completed by the end of 2006.

DR. KARAN SINGH: Mr. Chairman, Sir, the militancy that has gripped the State of Jammu and Kashmir, over the last fifteen years, has not confined itself to the Valley, but also there has been a widespread militancy in the Jammu region. Poonch and Rajouri are close to the LoC. So, there was an influx from across the LoC. In Doda also there is an overflow of militant activity from the Valley.